

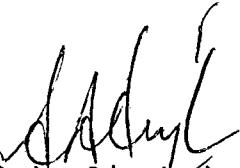
6.

07.5.2004
MA 949/2004 IN
OA 3328/2002

Present: Shri M.K.Bhardwaj, counsel for applicants.
Shri S.M.Arif, counsel for respondents.

MA-949/2004 is allowed and time to comply with the direction is extended till 31.8.2004. In so far as Constitution of Committee is concerned, time is extended till 31.8.2004.

The MA-949/2004 is disposed of. No further extention would be accorded in so far as constitution of committee is concerned.


(S.A. Singh)
Member (A)


(Shanker Raju)
Member (J)

/kdr/